

GOVERNMENT OF INDIA  
MINISTRY OF COAL

LOK SABHA  
UNSTARRED QUESTION NO. 1836  
TO BE ANSWERED ON 21.9.2020

**Land Acquired for Coal Production**

1836. SHRI VIJAY KUMAR:

Will the Minister of COAL be pleased to state:

- (a) the name of the companies under the control of Coal India Limited (CIL) that have acquired agriculture and forest land for coal production during the last three years along with the area acquired by each of these companies;
- (b) the company-wise area of the land lying unused out of the total acquired land at present;
- (c) the reasons for this unnecessary acquisition; and
- (d) the company-wise area of the coal mines being fully utilized and the land adjacent to them along with the details of the use thereof?

**A N S W E R**

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)

(a): There are seven coal producing subsidiaries namely, ECL, BCCL, CCL, NCL, WCL, SECL and MCL under the control of Coal India Limited that have acquired agriculture and forest land for coal production. The subsidiary-wise details of land acquisition in the last three years are as under:-

	<b>(Area in Ha.)</b>		
<b>Subsidiary</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>
ECL	126.73	134.34	179.75
BCCL	0.00	0.00	0.00
CCL	7590.47	306.67	74.30
NCL	0.00	0.00	0.00
WCL	165.40	30.25	72.20
SECL	3484.714	1366.66	209.777
MCL	0.00	0.00	0.00

(b): At present, the company-wise area of the land lying unused out of the total acquired land are given below:-

Subsidiary	Area of unused land
ECL	73.33 Ha.
BCCL	Nil
CCL	Nil
NCL	945 Ha.
WCL	556.09 Ha.
SECL	Nil
MCL	Nil

(c): No land was acquired unnecessarily. Land will be utilised as per mine development plan.

(d): Information is being collected.

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